

would like to draw the attention towards the way our democracy is being attacked. Carla Hills The Trade Representative of precious American Government threatened to impose 301 special Act has been imposed against India. Some people expected a different attitude from Clinton Government, but we never expected so. I expected the same attitude from Clinton Government as from Bush Government. A news has appeared in a leading News paper yesterday.

[English]

"Clinton administration has warned India and some other intellectual property problem countries including possible bilateral and cut-off pressures in multilateral institutions to stop aid, deadlines and investigations, if they don't address UC concerns promptly."

[Translation]

My friend Shri Shukla is present here. He would not pay attention towards the terminology. America would impose such laws against a country like India. I am quoting from the speech of Era shafieo,. The General counsel of trade Representatives of the present region.

[English]

"Progress in other cases has been painfully slow and non-existent. Some countries such as Brazil, India, Korea, Thailand, Taiwan and Argentina have had a long term in this Special 301 list."

[Translation]

Further he adds:-

[English]

"Us is prepared to use Special 301 more aggressively In this context, he is looking at every means to deliver American's message home."

[Translation]

Mr. Chairman, Sir, Indian Government has become a slave to three international organisations IMF, world Bank and GATT. Bill Clinton president of America is behind this. Although that Government has never sent any written document in this regard yet the Trade council has started a open trade war against India is being humiliated everyday. Therefore, I would like to urge the Government that it should take up the matter, since we believe in democracy. Government should issue a clarification in this regard so that the House and the country become aware how the law has been violated. The way America is threatening to enforce Special Act 301 against India poses a very critical question. Therefore, I would like the Government to respond... (Interruptions)

[English]

SHRI BASUDEB ACHARIA: The matter raised by Mr. Rabi Ray is very serious. Hence, the Government should respond.

MR. CHAIRMAN: He has brought it to the notice of the Government in a forceful way.

SHRI BASUDEB ACHARIA: Government should tell the House that we will not yield to US Government.... (Interruptions)

[Translation]

SHRI TEJSINGHRAO BHONSLE (Ramtek): Sir, National School of Drama Alumni is a organisation under the Ministry of Human Resource Development. This Ministry also gives financial assistance to it. Training is imparted to the Actors and lakhs of rupees are spent for this purpose. Dramas based on social, economic, educational and patriotic topics are also staged from time to time. Recently, the Third Year students of the NSD staged 'Gandhi' in which he was shown to be similar to R.S.S. and V.H.P. people. It was also shown that Gandhisang bhajan and 'Ramdhun' which are

[Sh Tejsingh Rao Bhonsle]

sung by some political parties for their vested interests in the present context. Congress has been shown as anti-muslim after the year 1947 in this demand.

MR CHAIRMAN Please do not read out rather you make a speech.

SHRI TEJSINGHRAO BHONSLE Nathu Ram Godse the assassin of Mahatma Gandhi has been depicted as a Hero. This type of education is being imparted in that educational institution. Government of India provides financial assistance to this institution and such dramas are shown there. This National Academy is reversing the history of India. I appeal to the Government that this incident should be investigated and action should be taken against whosoever is responsible.

SHRI RAMKRISHNA KUSUMARIA (Damoh) Mr Chairman Sir the railway facilities between Bina and Katni station are insufficient. A triweekly train runs between Delhi and Sambalpur. It does not have any halt at Damoh, while halts have been provided at other small stations. My submission is that this train should be run daily and halt should be provided at Damoh.

My submission is that railway services should be increased by running Shipra Express between Delhi and Howrah daily which at present is running twice a week.

SHRI SUBRATA MUKHERJEE (Raiganj) BSF is committing atrocities on the people living on Bangladesh border. This matter has been raised in the House several times and Chief Minister of West Bengal Shri Jyoti Basu had written a letter to the Central Government in this context but no attention had been paid to it. The constables of BSF shot four people in my constituency of Gopalpur. Such incidents are common in border areas of Radhikapur and Koddapalli. A few days back three people had

been shot in Nadiapur. A few days back a five year old tribal girl was raped and beheaded by a BSF Jawan in Matigara near Siliguri. Such incidents are very common in these areas. The Chief Minister has raised this matter with the Central Government but no attention has been paid to this matter.

The elections to panchayats are to be held there in about a month. They are very crucial for West Bengal. These Gram Panchayat elections are held there every five years at regular intervals. Under these circumstances these incidents at Bangladesh Border would have an impact on elections. Almost all districts of West Bengal are bordering Bangladesh. BSF personnel enter about twenty kilometers inside and commit atrocities. These incidents are certainly going to have an impact on the elections there. Therefore, I would request the Central Government to take serious note of these incidents and take stringent measures.

DR K D JESWANI (Khedra) Mr Chairman, Sir, I would like to draw the attention of the House towards a very serious matter. When Government had announced its liberalised industrial policy, our party along with other parties had warned the Government of its consequences.

13-00hrs.

This issue was discussed earlier also that multinationals should not be given permission to produce consumer goods but the Government has given permission to a multinational company Messers Kargil South East Asia Ltd. (Interruptions)

MR CHAIRMAN Please be brief so that others may also speak.

(Interruptions)

Dr K D JESWANI The Ministry of Surface Transport has given permission to this company to own 15 000 acres of land at Kandla.